

Design Institute. The composition of the team is as follows :—

- (1) Chairman and Managing — leader  
Director Central Mine Planning  
and Design Institute.
- (2) Director (Research and  
Development & Techno-  
logy). Central Mine Plan-  
ning & Design Institute.
- (3) General Manager. Central  
Coalfields Ltd.
- (4) General Manager (Coal  
Technology). Central  
Mine Planning & Design  
Institute.
- (5) Addl. Chief Mining Engi-  
neer. South Eastern Coal-  
fields Limited.
- (6) Addl. Chief Mining Engi-  
neer, North Eastern Coal-  
fields Limited.
- (7) Superintendent Geologist,  
Central Mine Planning  
and Design Institute.

A separate two-member team comprising of CMD, Singareni Collieries Company Limited alongwith Director(T) of that company has also gone to China for exploring the suitability of Chinese mining equipment for the underground mines in Singareni areas. No programme has been finalised yet for visit of the Chinese team which is expected to visit India after return of the Indian teams.

From the discussions held with the Chinese, side there are *prima facie*, indications that Chinese longwall equipment might be cheaper by 40% as compared to those from European sources.

#### बिहार में कार्यरत कोयला खानें

\*275. श्री ब्रह्मदेव आनंद पासवान : क्या कोयला मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 1976 से पूर्व बिहार में 100 से अधिक खानें चालू हालत में थी;

(ख) उनमें से कितनी खानें आजकल चालू हालत में हैं;

(ग) क्या कांछी खानें चालू हालत में होते हुए भी बंद कर दी गई है; और

(घ) क्या इस वजह से राज्य सरकार को क्षति हो रही है

और इस क्षति की पूर्ति के लिए केन्द्रीय सरकार राज्य सरकार को क्या सुझाव दे रही है ?

कोयला मंत्रालय के राज्या मंत्री (श्री अजित कुमार पांडे) : (क) जी. हाँ।

(ख) और (ग) कुल 156 खानों में से, जोकि वर्ष 1975-76 के दौरान कार्यचालन में थी, कई खानों को पुनर्गठित किया गया है और केवल 7 खानों को अभी तक विभिन्न कारणों से अर्थात् कोयला समाप्त हो जाने, अलाभकारिता, आदि के कारण बंद किया गया है। वर्ष 1993 के दौरान बिहार में कार्यचालित खानों की संख्या 165 है।

(घ) जी. नहीं। बंद की गई खानों से हुई 0.3 मिलियन टन की सीमान्तिक क्षति की तुलना में नई खोली गई खानों से 14.63 मि. टन का अतिरिक्त उत्पादन प्राप्त कर लिया गया है। इसके परिणामस्वरूप राज्य सरकार को रायल्टी/कर, इत्यादि के रूप में अधिक राजस्व प्राप्त हुआ है।

#### Non-Recovery of Worker's dues from Sick Industrial Units

\*276. SHRIMATI MIRA DAS:  
SHRI SOM PAL:

Will the Minister of LAUGUR be pleased to state:

(a) whether it is a fact that it is almost impossible for sick and non-performing units in industrial sector to shut down officially, if so, the reasons therefor:

(b) whether Government are aware of the fact that due to the above situation, the dues of workers like gratuity, privilege leave and provident funds remain locked up and sick units go into liquidation and then the revival process is lengthened beyond the limit of tolerance of unemployed workers: and

(c) whether Government have undertaken any steps to retrieve the situation by way of legislative amendment in the labour laws or through administrative measures, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) to (c) Provisions for closing down an industrial establishment are laid down in the Industrial Disputes Act, 1947. As per the Act an employer who intends to close down an industrial establishment shall serve a notice on the appropriate Government. The obligation to serve notice does not exist for establishments employing less than 50 workmen as well as establishments set up for construction of